

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the National Highways Act, 1956.”

The motion was adopted.

SHRI K. RAMAMURTHY : I introduce the Bill.

15.32 hrs.

DECLARATION OF ASSETS BY CIVIL SERVANTS BILL*

[English]

SHRI K. RAMAMURTHY (Krishnagiri): I beg to move for leave to introduce a Bill to provide for the declaration and public scrutiny of assets of civil servants.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the declaration and public scrutiny of assets of civil servants.”

The motion was adopted.

SHRI K. RAMAMURTHY : I introduce the Bill.

15.33 hrs.

MEDICAL SECURITY FORCE BILL*

[English]

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : I beg to move for leave to introduce a Bill to provide for the Constitution and Regulation of a Force called the Medical Security Force for the better protection and security of hospitals, health centres, medical units, dispensaries, blood banks and medical research centres.

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MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the constitution and regulation of a Force called the Medical Security Force for the better protection and security of hospitals, health centres, medical units, dispensaries, blood banks and medical research centres.”

The motion was adopted.

SHRI PRIYA RANJAN DAS MUNSI : I introduce the Bill.

15.34 hrs.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*

[English]

(Amendment of Section 100)

SHRI P. M. SAYEED (Lakshadweep) : I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908.”

The motion was adopted.

SHRI P. M. SAYEED : I introduce the Bill.

15.35 hrs.

CONSTITUTION (AMENDMENT) BILL*

[English]

(Amendment of article 16)

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

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MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI PRIYA RANJAN DAS MUNSI : I introduce the Bill.

15.36 hrs.

UNIVERSITY GRANTS COMMISSION
(AMENDMENT) BILL*

(Amendment of section 12)

[English]

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : I beg to move for leave to introduce a Bill further to amend the University Grants Commission Act, 1956.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the University Grants Commission Act 1956."

The motion was adopted.

SHRI PRIYA RANJAN DAS MUNSI : I introduce the Bill.

15.37 hrs.

BOUNDARY COMMISSION BILL*

[English]

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill to provide for the Constitution of a permanent Boundary Commission to

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resolve inter-State boundary disputes between States and States and between Union Territories and States.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the constitution of a permanent Boundary Commission to resolve inter-State Boundary disputes between States and States and between Union Territories and States."

The motion was adopted.

PROF MADHU DANDAVATE : I introduce the Bill.

15.38 hrs.

UNIFORM SYSTEM OF SCHOOL
EDUCATION BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for a uniform system of school education in India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for a uniform system of school education in India."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

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